

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA
STARRED QUESTION NO. 190
TO BE ANSWERED ON TUESDAY, THE 10th MARCH, 2026
PHALGUNA 19, 1947 (SAKA)

Outstanding Union Government Debt

* **190 Shri P. Wilson:**

Will the Minister of *FINANCE* be pleased to state:

- (a) the details of the total outstanding debt of the Union Government since 2023, year-wise;
- (b) the details of GST, direct taxes, indirect taxes and other tax revenues received from each State during the last three years, State-wise and year-wise; and
- (c) the details of funds devolved/allocated to each State out of the share of Central taxes during the last three years, State-wise and year-wise?

ANSWER

THE FINANCE MINISTER
(SMT. NIRMALA SITHARAMAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 190 FOR ANSWER ON 10.03.2026 REGARDING 'OUTSTANDING UNION GOVERNMENT DEBT' ASKED BY SHRI P. WILSON.

(a): The outstanding debt on the Union Government since FY 2022-23 is at table-1.

Table 1: The outstanding debt on the Union Government (₹ in lakh crore)

Financial Year	Central Government's debt (₹ lakh crore)				
	2022-23	2023-24	2024-25	2025-26 (RE)	2026-27 (BE)
Internal Debt	148.65	163.74	177.21	191.46	208.99
External Debt	7.48	7.96	8.74	9.07	9.64
Total	156.13	171.70	185.95	200.53	218.63

(b): The details of direct taxes and indirect taxes (including GST) from each State in the last three years are at table 2.

Table 2: Statement showing State-wise total collection from direct tax and gross GST collection during FY 2022-23 to FY 2024-25 (₹ crore)

State	2022-23	2023-24	2024-25
Andhra Pradesh	85015	56357	54141
Arunachal Pradesh	823	914	785
Assam	16642	17102	17702
Bihar	15849	16178	17188
Chhattisgarh	33227	40233	40357
Goa	6881	7991	9052
Gujarat	161439	176099	198449
Haryana	114175	153528	175809
Himachal Pradesh	9970	10509	10719
Jharkhand	33419	36398	38631
Karnataka	295561	338395	375778
Kerala	39044	40677	46198
Madhya Pradesh	44780	49189	50680
Maharashtra	790083	980990	1143511
Manipur	677	648	719
Meghalaya	3195	3453	3720
Mizoram	294	308	322
Nagaland	634	749	611
Odisha	54821	59158	68264
Punjab	30560	32871	37185
Rajasthan	60432	63195	70431
Sikkim	3219	3575	3956
Tamil Nadu	175088	207314	217165
Telangana	70388	124369	139555
Tripura	930	959	1003
Uttar Pradesh	98587	117492	146378
Uttarakhand	16690	29677	17453
West Bengal	92106	99552	105883

Note:

(1) Direct tax data is as per time series data published on the official website of Income-tax Department and for 2024-25, figures are provisional.

(2) The data pertains to Gross GST collection on domestic supplies, not including IGST paid on imports. However, the data excludes collections made under SGST. It is to also mention that IGST collections have been included, but 50% of the same goes to States after settlement. GST Cess collections are also included but the same is used to compensate the States.

(c): The details of funds devolved/allocated to each State out of the share of Central taxes during the last three years, are at table 3.

Table 3: Funds released to states out of the share of Central taxes (₹ in crore)

State	2022-23	2023-24	2024-25
Andhra Pradesh	38177	45711	52080
Arunachal Pradesh	16689	19845	22611
Assam	29694	35331	40254
Bihar	95510	113604	129435
Chhattisgarh	32358	38482	43844
Goa	3665	4360	4967
Gujarat	33034	39284	44758
Haryana	10378	12345	14066
Himachal Pradesh	7884	9375	10681
Jharkhand	31404	37352	42557
Karnataka	34596	41193	46933
Kerala	18261	21743	24772
Madhya Pradesh	74543	88665	101020
Maharashtra	60001	71350	81293
Manipur	6795	8087	9214
Meghalaya	7286	8663	9870
Mizoram	4745	5647	6434
Nagaland	5400	6427	7322
Odisha	42989	51144	58270
Punjab	17164	20410	23254
Rajasthan	57231	68063	77548
Sikkim	3680	4382	4993
Tamil Nadu	38731	46072	52492
Telangana	19668	23742	27050
Tripura	6724	7997	9111
Uttar Pradesh	169745	202620	230855
Uttarakhand	10617	12628	14387
West Bengal	71435	84972	96812
TOTAL	948406	1129494	1286885
